GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3610

TO BE ANSWERED ON THE 10TH AUGUST, 2021/ SRAVANA 19, 1943 (SAKA)
HONOUR KILLINGS

3610. SHRI A. GANESHAMURTHI: SHRI RAMALINGAM S.:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the fact that large number of incidents of honour killings for inter caste and inter-religious marriages have been reported in various parts of the country;
- (b) if so, the details thereof; and
- (c) the total number of such honour killings for inter-caste and interreligious marriages that have been registered, solved and are pending in the country during each of the last three years, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) to (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens, and investigation and prosecution of crime rests with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". Published reports are available till the year 2019. Specific details in this regard are not centrally maintained. However, State/UT-wise cases

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registered under Murder (Section 302 IPC) with the motive as Honour Killings for the years 2017 to 2019 are at Annexure.

State/UT-wise Cases Registered under Honour Killing under Motives of Murder during 2017-2019

SL	State/UT	2017	2018	2019
1	Andhra Pradesh	1	0	1
2	Arunachal Pradesh	2	0	1
3	Assam	0	0	0
4	Bihar	0	0	0
5	Chhattisgarh	0	0	0
6	Goa	0	0	0
7	Gujarat	0	1	5
8	Haryana	3	0	3
9	Himachal Pradesh	3	6	0
10	Jammu & Kashmir*	3	2	1
11	Jharkhand	41	9	0
12	Karnataka	0	0	0
13	Kerala	2	1	0
14	Madhya Pradesh	0	0	1
15	Maharashtra	16	3	0
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	1	0	0
19	Nagaland	0	0	0
20	Odisha	0	1	0
21	Punjab	2	3	6
22	Rajasthan	1	1	2
23	Sikkim	0	0	0
24	Tamil Nadu	2	0	1
25	Telangana	0	1	0
26	Tripura	0	0	0
27	Uttar Pradesh	14	0	0
28	Uttarakhand	0	0	3
29	West Bengal	0	0	0
	TOTAL STATE(S)	91	28	24
30	A&N Islands	0	0	0
31	Chandigarh	0	0	0
32	D&N Haveli**	0	0	0
33	Daman & Diu**	1	0	0
34	Delhi	0	1	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	1	1	0
	TOTAL (ALL INDIA)	92	29	24

Source: Crime in India

Note: Due to non-receipt of data from West Bengal in time for 2019, Data furnished for 2018 has been used *Now UTs of Jammu & Kashmir and Laddakh

^{**} Now UTs of D&N Haveli and UT of Daman& Diu have merged as one UT.